3. Achal
4. Doby Pat Set
5. Chamati Pat Set
6. Pachara
7. Jacket
8. Riang Pachara
9. Gamcha

New Textile Policy

313. SHRI MOHD. ALI KHAN: Will the Minister of TEXTILES be pleased to state:

(a) whether creation of jobs and boosting of export is targeted in the New Textile Policy of the Government, if so, the details thereof; and

(b) the main initiatives of the New Textile Policy?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The New National Textile Policy is under formulation and the Ministry is currently engaged in stakeholder consultations with respect to all segments of the industry.

Development of sericulture

314. SHRI TIRUCHI SIVA: Will the Minister of TEXTILES be pleased to state:

(a) the steps being taken by Government to support development of sericulture activities, particularly in the State of Tamil Nadu; and

(b) the details of funds allocated and utilised for development of sericulture activities in the last two years and the current year?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) Government through Central Silk Board (CSB) had implemented a Centrally Sponsored Scheme viz. ‘Catalytic Development Programme’ (CDP) in various States including Tamil Nadu during Twelfth Plan Period (upto 2014-15) to synergize and disseminate technologies and innovations developed by R&D units of CSB. The objective under the scheme was to incentivise investment among stakeholders to enhance production, productivity and quality of silk. The components under the CDP envisaged strengthening and creation of silkworm seed infrastructure, development of farm and post-cocoon
infrastructure and creation of better marketing facilities to ensure remunerative price to primary producers etc.

Consequent upon closure of CDP with effect from 2015-16, Government through Central Silk Board has been implementing a restructured Central Sector Scheme viz ‘Integrated Scheme for the Development of Silk Industry’ for development of Sericulture industry in various States including Tamil Nadu, focusing on intervention in critical areas such as Feed, Seed, Breed, Post Cocoon Technology and Capacity Building. The Scheme has the following components:—

(i) Research and Development, Training, Transfer of Technology and IT Initiatives

(ii) Seed Organization

(iii) Coordination and Market Development

(iv) Quality Certification Systems and Brand Promotion and Technology up-gradation

(b) The details of funds allocated/released and utilized for development of sericulture activities in Tamil Nadu during the last two years (2014-15 and 2015-16) and in the current year (2016-17) are as follows:—

_Funds released by government and utilized by Tamil Nadu during the last two years and current year (₹ in lakhs)_

<table>
<thead>
<tr>
<th></th>
<th>2014-15</th>
<th>2015-16</th>
<th>2016-17</th>
</tr>
</thead>
<tbody>
<tr>
<td>Funds Released</td>
<td>1408.51</td>
<td>490.84</td>
<td>576.98</td>
</tr>
<tr>
<td>Utilized</td>
<td>1408.51</td>
<td>203.07</td>
<td></td>
</tr>
</tbody>
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Welfare schemes for weavers of Varanasi

315. SHRI KAPIL Sibal: Will the Minister of TEXTILES be pleased to state:

(a) the details of schemes announced for the benefit of weavers of Varanasi since 2014;

(b) whether demonetisation has affected the weavers of Varanasi, the details of any estimation of the loss to this industry post 8 November, 2016, if not, the reasons therefor;

(c) whether Government has come out with any scheme to help these weavers, if so, the details of beneficiaries of the schemes; and

(d) if not, the reasons for this attitude of Government towards these dying industries?